

**2021**  
**HIGH COURT, APPELLATE SIDE**  
**CALCUTTA**

**NOTIFICATION**

**No. 4720-RG**

**Dated, Calcutta, 3<sup>rd</sup> December, 2021**

In furtherance to Court's notification no. 3949-RG dated 16.09.2021 and 4272-RG dated 08.10.2021 regarding zone of consideration for Normal Promotion 2021, it is hereby notified for information of all concerned that in view of the untimely demise of Sri Binay Kumar Prasad, Additional District & Sessions Judge, Fast Track Court-I, Sadar, Jalpaiguri, one of the officers involved in the selection process, Smt. Leena Goldar, Additional District & Sessions Judge, FTC-1, Basirhat, North 24-Parganas, is included in the zone of consideration as 33<sup>rd</sup> candidate against 11 vacancies declared vide Court's notification no. 3765-RG dated 03.09.2021.

Smt. Leena Goldar is directed to submit **three sets of Judgments, each set containing (5 Civil + 5 Criminal cases), preferably of the year 2019 to 2020, so that the same should reach this Court** on or before **12.12.2021**, positively.

**By Order,**

Sd/-

**Registrar General-cum-  
Secretary, Selection Board  
High Court, Calcutta**